

(b) if so, the details thereof; and

(c) the details of criteria set by Government for evolving a formula to distribute fees received from various vehicles between concerned State and the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA) : (a) and (b) Motor Vehicles Act, 1988, already provides for grant of national permit for goods vehicles. As per the existing provisions of Motor vehicles Act 1988, national permit is granted by the appropriate authorities of the State Governments to goods carriages to operate throughout the territory of India or such contiguous States, not being less than four in number, including the State in which the permit is issued.

(c) An Empowered Committee of State Transport Ministers under the chairmanship of Hon'ble Transport Minister of Government of Rajasthan has been constituted to work out a new composite fee structure for national permit including the manner of devolution of such fee among the States/UTs.

Construction of railway flyover at Butibori on NH-7 near Nagpur

254. SHRI RAHUL BAJAJ : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) since when a railway flyover has been under construction at Butibori on NH-7, near Nagpur;

(b) what penalty has been levied on the contractor for this delay;

(c) what is the expected date of its completion; and

(d) the reasons for not showing urgency?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) The commencement for construction of ROB at Butibori on NH-7 is 04-06-2005.

(b) No penalty has been levied till date.

(c) 30th June, 2010 is expected date of completion.

(d) Structural design and drawing of the ROB and launching arrangement has been approved by Railways Authorities. Work is being carried out under supervision of Railways. Contractor has planned to complete the work by June, 2010.

Delay in road projects due to lack of coordination

†255. SHRI RAJIV PRATAP RUDY : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether it is a fact that various road projects are held-up due to lack of coordination between the Centre and State Governments;

†Original notice of the question was received in Hindi.